

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.12.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 440/2024 Delay in refiling IA No. 1205/2024 For Stay IA No. 1210/2024	Ashish Arjunkumar Rathi Vs Huzefa Fakhri Sitabkhan RP, Ind-Barath Power Infra Ltd.	Mr. Bhagavath Krishnan	
2.	Comp App (AT) (CH) (Ins) No. 441/2024	Anil Kumar Ojha Vs S Palaniappan Erst. Liquidator, SLO Industries Ltd. & 2 Ors.	Mr. Anil Kumar Ojha Party-in-person	
3.	Comp App (AT) (CH) No. 81/2024 For Stay IA No. 1207/2024	Manipal Health Systems Pvt. Ltd. Vs Singapore VII Topco I Pte Ltd & 12 Ors.	Mr. AR Ramanathan	Mr. P Giridharan
4.	Comp App (AT) (CH) No. 82/2024 For Stay IA No. 1209/2024	WITH Aakash Educational Services Ltd. Vs Singapore VII Topco I Pte Ltd. & 12 Ors.	Ms. Deepika Murali	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805130/00688/2023	Kalidindi Satyanarayana Raju (Erst. Managing Director) Mata Energy Ltd. Vs B Naga Bhushan Bhagawati RP, Mata Energy Ltd. & Anr.		

6.	9805130/00989/2023	AGR Constructions Private Ltd. Vs Edelweiss Asset Reconstruction Company Limited & Anr.		
7.	9805130/00991/2023	AGR Constructions Private Ltd. Vs Edelweiss Asset Reconstruction Company Limited & Anr.		
8.	9805118/01056/2023	Milan Shoppe Vs Gopalsamy Ganesh Babu Resolution Professional Milan Textile Enterprises Pvt. Ltd.		
9.	9805118/01060/2023	Amar Vora Vs Gopalsamy Ganesh Babu		
10.	9805111/00762/2023	Aditya Arora Vs State Bank of India & Ors.		
11.	9805118/01040/2023	AAA Insolvency Professional LLP Through its Partner Mr. Sanjay Gupta Vs Jagdish Kumar Parulkar and Anr. & Anr.		
12.	9805118/01198/2023	Mihir R Chedda Vs Gopalsamy Ganesh Babu		
13.	9805117/01240/2023	K Pramod & Ors. Vs Kannur Institute Of Medical Science And Technology Private Limited & Ors.		
14.	9805118/01202/2023	Nishka Vora (Minor) Represented by Mr. Amar Vora Vs Gopalsamy Ganesh Babu		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 1182/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 To Vacate Stay IA No. 1084/2024	Ravi Raman Vs RR Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2
16.	IA No. 2067/2019 (For Condone Delay) in TA 106-107/2021 (Comp App (AT) No. 171-172/2019 For Stay IA No. 2068/2019 For Exemption IA No. 2069/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr.S Sathyanarayanan	
17.	TA No. 01/2023 (CA (AT) No. 387/2018)	Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors.	Mr. Nikhil Nayyar	
18.	IA No. 1208/2024 (To implead) in TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. TK Bhaskar	M/s Chandhiok & Mahajan
19.	IA No. 1051/2024 (For Exemption) in Comp App (AT) (CH) (Ins) No. 387/2024 For Stay IA No. 1053/2024	Nimmagadda Surya Pradeep Bio-Tech Pvt. Ltd.& Ors. Vs Kamineni Steels & Power India Pvt. Ltd. & Anr.	Mr. Anjani Kumar Mishra	
20.	Comp App (AT) (CH) (Ins) No. 187/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd & Anr.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand R2

21.	Comp App (AT) (CH) (Ins) No 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024 For Additional docs IA No. 1035/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan R2
22.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
23.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
24.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
25.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
26.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
27.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. PJ Anil Kumar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Ltd. through its authorized signatory & 2 Ors.	Mr. B Dhanaraj Ms. K Pavithra	Ms. Deepika Murali R1 Mr. TK Bhaskar- R2
29.	Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs Panyam Cements and Mineral Industries Ltd. & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4

30.	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs Saravana Stores Gold Palace Pvt. Ltd. & 8 Ors.	Mr. K Gaurav Kumar, CS	Mr. Rohan Rajasekaran-R3 & R4
31.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023 Contempt Case 1/2024	Ravi Kumar Distilleries Ltd.& Anr. Vs Liquor India Limited & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana- R1-R4 R9-R11
32.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi
33.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. AK Mylsamy	Mr. EK Kumaresan- R2
34.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No.205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr.Ramasubramaniam Raja	Mr.AG Sathyanarayana
35.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Jangam Gopi, Ex- Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
36.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No.551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
37.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

38.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
39.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
40.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt. Ltd.	Mr.P Elayarajkumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
42.	TA (AT) No. 170- 171/2021 ((CA) (AT) (Ins) 1094- 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
43.	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Ms. Bhavya Mohan R1
44.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 &1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindhhan R5
45.	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana

46.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No.853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
47.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd. & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
48.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
49.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in